

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1320  
TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2018**

**FOOD FACILITY TO PATIENTS**

**1320. SHRI ASHOK MAHADEORAO NETE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the food and other items being made available to the Government hospitals are not reaching the patients in Delhi and on the contrary this is being misused by the employees working in these hospitals;
- (b) if so, the number of departmental investigation conducted in this regard along with the findings thereof; and
- (c) the steps taken by the Government to check such type of misconduct?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) to (c): 'Health' being a state subject, such information is not maintained centrally.

As far as Central Government Hospitals in Delhi i.e. Safadarjung Hospital, Lady Hardinge Medical College & Associated Hospitals, Dr. Ram Manohar Lohia Hospital and the All India Institute of Medical Sciences (AIIMS) are concerned, no incidence of misuse of these items by the employees working in the hospitals has been reported in the recent past.

The food and other items being procured are utilized for the patients admitted in the hospitals. To avoid misconduct, proper record of items procured and issued are being maintained by user Department. Regular checks are conducted by Additional Medical Superintendent (AMS), In-charge and other senior officers to avoid misuse of items for patients.

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